Pate of Corder

Order with Signature

14 22-6-90

M.A.227/90

Mr.A.K.Bose, learned Counsel for the applicant files a

Petition for mmendment and copy served on Mr.P.N.Mohapatra.

Way

Since Hon'ble Judicial Member not been present on 27th

June, 1990 put up the matter on 29th June, 1990 for hearing

on the application and amendment. Mr.Mohapatra should obtain

instructions if necessary. Stay already granted will continue

Ist July, 1990.

Vice-Chairman

Member (Judicial)

15 29.6.90

This case is heard analogous to 0.A.434 of 1989.

Hearing is concluded. Judigment is dictated and pronounced in open court vide separate sheets attached to the case records of 0.A.434 of 1989. This application is accordingly disposed of. No costs.

Vice-Chairman

Member (Judicial)